

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 167 of 2014**

**Dated : 3<sup>rd</sup> August, 2015**

**In the matter of:**

**HEG Ltd.**

**.... Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory  
Commission & Anr.**

**....Respondent(s)**

**ORDER**

Bench not assembled today.

Appeal is posted for further hearing on **2<sup>nd</sup> September, 2015.**

**Court Master**

rkt